GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1558 TO BE ANSWERED ON THE 3rd MAY, 2016/VAISAKHA 13, 1938 (SAKA)

INVESTIGATIVE UNITS FOR CRIME

1558. SHRIMATI K. MARAGATHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to set up investigative units for crime against women;

(b) if so, the details thereof;

(c) whether these units would reinforce the existing infrastructure for tackling heinous crime against women; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): In order to strengthen the investigative apparatus especially for the heinous crimes against women like rape, dowry death, acid attack and human trafficking, the Ministry of Home Affairs proposed to assist the States in setting up of Investigative Units on Crimes against Women (IUCAW) in 714 Police Districts with a 50:50 cost sharing basis with States/UTs. The objectives of IUCAW are to augment the investigative machinery of the States in relation to the heinous crimes against women; especially Rape, Dowry Death, Acid Attack, Human Trafficking and domestic violence cases involving brutalization of women, to instill confidence and encourage women to come forward and lodge their complaints and to improve the gender ratio in the State Police forces for effective implementation of the legislations relating to women. 150 such Units have already been established.

These units will also provide the additional functionalities of proactive policing, intelligence gathering, tackling organized crime, monitoring proper implementation of the legislative provisions, help in awareness generation and social participation in prevention of crimes against women.

As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the States/Union Territory Administrations.

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